

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.102
C.P. (IB)/97(AHM)2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

HDFC BANK LIMITED

.....Applicant

Vs

LIVEIN AQUA SOLUTIONS PRIVATE LIMITED

.....Respondent

Order delivered on: 14/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Anip A. Gandhi, Adv.

For the Respondent : Mr. Noopur K. Dalal. Adv.

ORDER

Learned counsel both the sides submits that an appeal filed before Hon'ble NCLAT is coming up hearing tomorrow on 15.05.2024.

Meanwhile the applicant is directed to co-ordinate with the registry to place the physical copy of the rejoinder in the file.

Re-list on 18.06.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)